# Monthly Information Bulletin on Corporate Sector

January, 2014

## Government of India Ministry of Corporate Affairs

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan New Delhi-110001.

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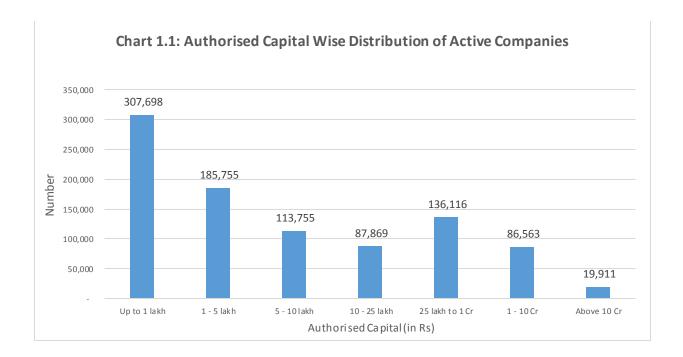
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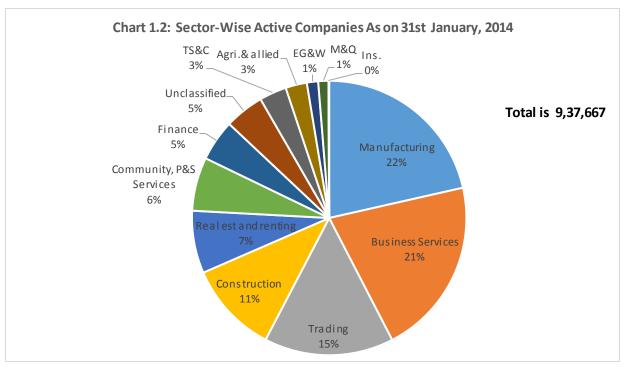
## I. REGISTERED COMPANIES AS ON 31ST JANUARY, 2014

- 1. The total number of companies registered in the country as on 31<sup>st</sup> January, 2014, stood at 13,77,563. Of them, 2,68,917 companies were closed; 1,43,073 companies were lying dormant; 5,055 companies were under liquidation; 22,562 companies were in the process of being struck-off and 289 companies were in the process of being re-activated. Taking the above into account, there were 9,37,667 active companies (companies at work) as on 31<sup>st</sup> January, 2014. **Table-1.1** presents the summary picture of companies as on 31<sup>st</sup> January, 2014.
- 2. Out of 2,68,917 closed companies on 31.01.2014, about 10,189 companies were liquidated/dissolved; 2,43,727 companies were defunct (and hence struck-off); 13,526 companies were amalgamated/merged with other companies; 1,475 companies were converted to LLP. **Table-1.2** presents a summary of closed companies as on 31st January, 2014.
- 3. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (2,80,409), followed by Delhi (2,58,500) and West Bengal (1,79,480). **Table-1.3** presents State/UT-wise distribution of registered companies as on 31st January, 2014. Maharashtra, Delhi and West Bengal together account for more than 50% of companies in the country. Amongst 'Active Companies', Delhi has the maximum number of active companies (1,86,803), followed by Maharashtra (1,86,202) and West Bengal (1,32,599).
- 4. More than 32% of the active companies have authorized capital of less than or equal to Rs. 1 Lakh each; about 52% active companies have authorized capital less than or equal Rs. 5 Lakh each; 64.7 % of companies have authorized capital less than or equal to Rs. 10 lakh each; and about 88.6% of the active companies have authorized capital less than or equal to

Rs. 1 Crore each. Only about 2.1% (19,911 in number) of companies have authorized capital of above Rs.10 crore each. **(Table-1.4 and Chart 1.1)** 



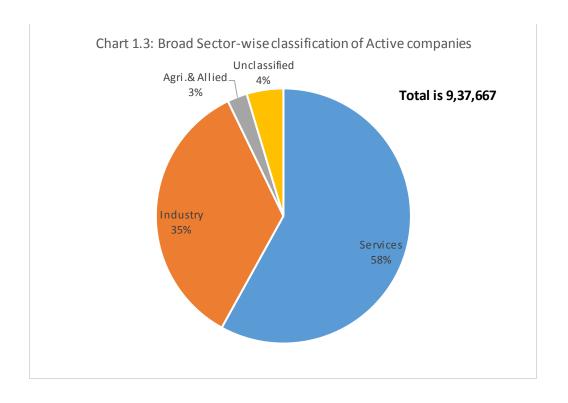
5. Economic-activity wise classification of total active companies as on 31st January, 2014 (**Table-1.5 and Chart 1.2**) reveals that the large number of companies are in manufacturing (2 lakh) followed by Business Services (1.93 lakh), Trading (1.41 lakh) and Construction (1 lakh).



'MQ' is Mining & Quarrying, EG&W is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication.

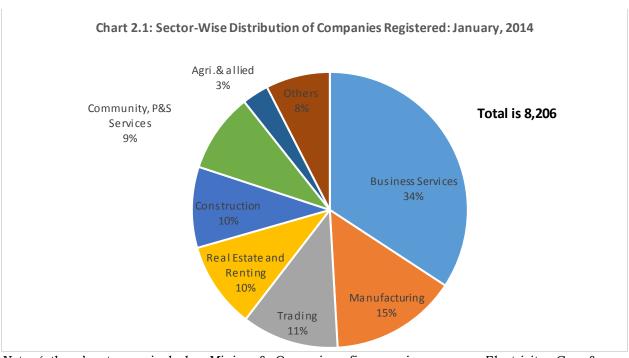
About 43,566 active companies (unclassified category) are having invalid Economic Activity (NIC-2004) Code.

6. Broad economic sector wise classification of total active companies as on 31<sup>st</sup> January, 2014 reveals that Service Sector account for 5,44,149 companies followed by Industry and Agriculture sector accounting for 3,26,355 and 23,597 respectively (**Chart 1.3**).



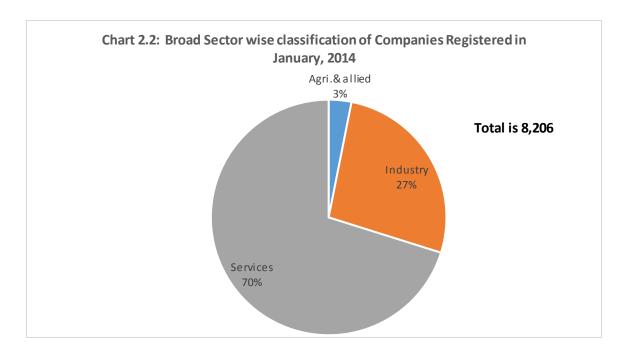
#### II. REGISTRATION OF NEW COMPANIES DURING JANUARY, 2014

- 7. During the month of January, 2014 a total of 8,206 companies were registered with authorized capital of Rs. 943.21 crore. Of them 8,174 Companies were registered as Companies Limited by Shares with an authorized capital of Rs. 943.15 crore; 31 Companies Limited by Guarantees with authorized capital of Rs. 6 lakh; and 1 Unlimited Liability Company with zero authorized capital (**Table-2.1**).
- 8. During January, 2014 Maharashtra has 1,573 (19.2%) newly registered companies, followed by Delhi with 1,359 (16.6%), and Uttar Pradesh with 741 (9%) companies registered during the month **(Table-2.2)**.
- 9. Economic-activity wise classification of newly registered companies during January, 2014 (**Table-2.3 and Chart 2.1**) reveals that the predominant share of companies are in Business Services (2,809) followed by manufacturing (1,220) and Trading (931). Business Services comprise IT (Information Technology), Research & Development and other business activities (law, audit & accounts and consultancy, etc.)

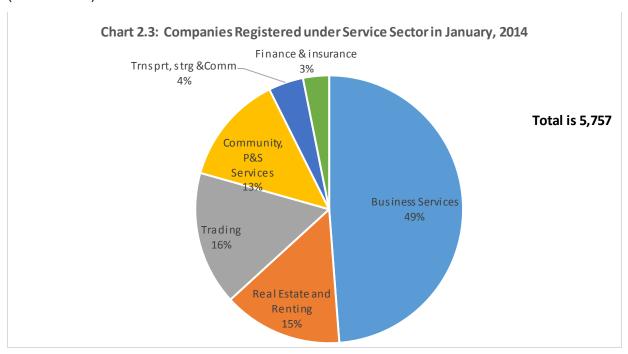


Note: 'others' category includes Mining & Quarrying, finance, insurances, Electricity, Gas & Water, Transport, storage and Communications.

10. In other words, 5,757 companies were registered in Service Sector, followed by 2,193 companies in Industry and 256 companies in Agriculture Sector during January, 2014 (**Chart 2.3**).



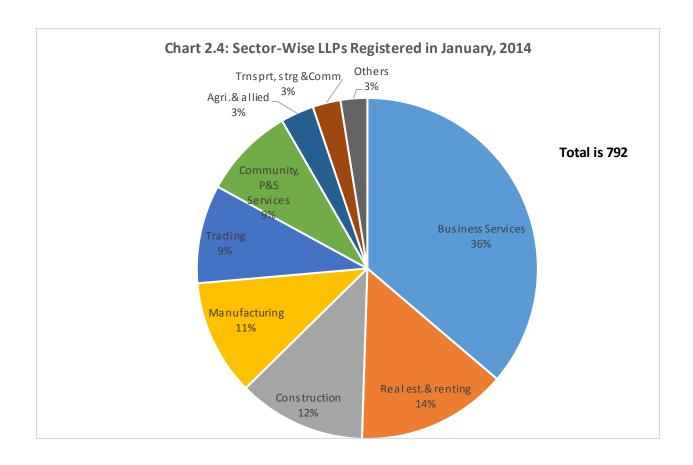
11. Within the Service Sector, 2,809 newly registered companies were in Business Services; 931 companies in trading; 830 companies in real estate & renting and 763 companies in community, personal, and social services (**Chart 2.3**).



- 12. Four Government Companies (**Table 2.4**) have been registered during January, 2014 with an authorized capital of Rs. 55.1 Crore. *Bhavanam Foundation Kerala* (a Section 25 State Government Company) alone has an authorized capital of Rs. 30 Crore followed by *Kerala State Coir Machinery Manufacturing Company Limited* with an authorized capital of Rs. 25 Crore and *Cheyyur Infra Limited* with an authorized capital of Rs. 5 lakh and *Odisha Infrapower Limited* with an authorized capital of Rs. 5 lakh.
- 13. During the month of January 2014, statuses of 3379 companies changed from 'Active' to 'non-Active'. Non-Active statuses includes company Liquidated/dissolved, Struck-off, like Amalgamated/merged, status Converted to LLP (collectively classified as Closed), Dormant, Under liquidation, under process of Striking-off, Active in Progress (AIPG). Among 3379 companies, 1,414 companies were Closed, 447 companies have become dormant, 31 companies went into liquidation, 1,162 companies were initiated under section 560 (struck-off) and 325 companies were initiated for reactivation (AIPG) during January 2014 (Table 2.5). Economic-activity wise classification of companies who changed their status from Active to non-Active during January, 2014 is provided at **Table 2.6**.

## **Limited Liability Partnerships (LLP)**

14. A total of 792 Limited Liability Partnerships (LLPs) were registered during January, 2014 with collective Obligation of Contribution of Rs. 130.73 Crore. Economic activity wise classification of newly registered LLPs during the month of January, 2014 (**Table-2.7 and Chart-2.4**) reveals that highest numbers of 287 LLPs were registered in Business Services (36.2%), followed by 113 in Real estate and renting (14.3%)and 96 in construction (12.1%). Highest number of 332 LLPs were registered in Maharashtra (41.9%) followed by 111 in Delhi (14%) (**Table 2.8**).



## Foreign Companies

15. A total of 22 foreign companies (with place of business at different states of India) were registered during January, 2014 with maximum of 7 companies in Delhi (**Table-2.9**). Highest number of foreign companies (14 in number) were registered under Business Services category (**Table-2.10**).

\*\*\*\*\*

Table 1.1 Summary Statement on Companies Count as on 31st January, 2014

1	Total Number of Companies Registered as on 31st January, 2014	13,77,563
2	Total Number of Closed Companies	268,917
3	Number of Companies lying dormant	143,073
4	Number of Companies under Liquidation	5,055
_	Number of Companies which are under the process of Section	22,562
Э	560	
6	Number of Companies lying AIPG (Active in Progress)	289
	Number of Active companies	937,667

Table 1.2: Summary Statement of Closed Companies as on 31st January, 2014

1	No. of Companies Liquidated/Dissolved	10,189
2	No. of Companies Defunct/ Struck-off (Section 560)	2,43,727
3	No. of Companies Amalgamated/ merged	13,526
4	No. of Companies Converted to LLP	1,475
	Total number of Closed Companies	2,68,917

#### Note:

- 1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
- 2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
- 3. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.3: State/UT-wise Status of Companies Registered as on 31st January, 2014

SI.	State/UT	Registered	Closed	Dormant	Under	Under	APIG	Active
No			3.000		Liquidatio	Struck-		
					n	off		
1	AN Islands	215	5	46	-	-	2	162
2	Andhra Pradesh	90,996	8,355	23,022	267	805	38	58,509
3	Arunachal Pradesh	477	235	8	2	64	2	166
4	Assam	8,963	2,692	176	16	1,281	1	4,797
5	Bihar	17,689	2,299	1,245	43	3,399	4	10,699
6	Chandigarh	12,156	3,615	1,121	67	139	1	7,213
7	Chhattisgarh	7,068	1,012	255	1	15	1	5,784
8	DN Haveli	424	36	56	-	8	-	324
9	Daman & Diu	301	57	23	1	35	-	185
10	Delhi	258,500	41,504	28,595	649	915	34	186,803
11	Goa	7,157	1,332	452	11	623	2	4,737
12	Gujarat	77,053	13,431	11,107	556	2,587	6	49,366
13	Haryana	22,865	2,280	2,192	25	90	2	18,276
14	Himachal Pradesh	4,470	1,076	430	20	96	-	2,848
15	Jammu & Kashmir	3,750	578	987	16	69	-	2,100
16	Jharkhand	8,092	984	640	12	816	1	5,639
17	Karnataka	72,378	14,494	8,058	479	906	18	48,423
18	Kerala	35,709	9,936	2,288	307	83	12	23,083
19	Lakshadweep	12	-	2	-	-	-	10
20	Madhya Pradesh	28,081	7,105	1,373	65	187	4	19,347
21	Maharashtra	280,409	56,196	34,809	1,099	2,000	103	186,202
22	Manipur	350	154	17	-	38	1	140
23	Meghalaya	911	317	15	2	68	-	509
24	Mizoram	90	53	7	-	7	-	23
25	Nagaland	463	263	25	1	37	-	137
26	Orissa	17,354	5,156	578	63	143	2	11,412
27	Pondicherry	2,644	1,118	231	13	2	-	1,280
28	Punjab	25,164	7,950	2,068	111	407	2	14,626
29	Rajasthan	43,537	6,628	1,427	80	2,124	3	33,275
30	Sikkim	-	-	-	-	-	-	-
31	Tamil Nadu	108,474	26,616	15,762	264	1,459	36	64,337
32	Tripura	308	77	5	-	40	-	186
33	Uttar Pradesh	57,790	10,901	5,015	213	366	7	41,288
34	Uttarakhand	4,233	665	193	14	178	1	3,182
35	WestBengal	179,480	41,797	845	658	3,575	6	132,599
	Total	1,377,563	268,917	143,073	5,055	22,562	289	937,667

#### Note:

- 1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
- 2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
- 3. Sikkim is not covered under the Companies Act, 1956.

Table 1.4: Authorised Capital-wise Active Companies as on 31st January, 2014

(AUC is in Rs. Crore)

Authorized Capital Range	Pi	rivate	P	ublic	1	otal
	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
Up to 1 lakh	306,198	3,031	1,500	1	307,698	3,033
Above 1 lakh to 5 lakh	176,902	7,457	8,853	441	185,755	7,898
Above 5 lakh to 10 lakh	108,133	10,563	5,622	539	113,755	11,102
Above 10 lakh to 25 lakh	82,701	17,226	5,168	1,134	87,869	18,359
Above 25 lakh to 50 lakh	66,808	28,967	5,317	2,428	72,125	31,395
Above 50 lakh to 1 crore	56,155	49,995	7,836	7,390	63,991	57,385
Above 1 crore to 2 crore	31,171	51,868	5,171	8,898	36,342	60,766
Above 2 crore to 5 crore	27,446	99,905	8,166	32,229	35,612	132,134
Above 5 crore to 10 crore	8,953	70,897	5,656	45,172	14,609	116,069
Above 10 crore to 25 crore	5,461	91,240	4,906	84,364	10,367	175,604
Above 25 crore to 100 crore	3,168	158,453	3,420	178,175	6,588	336,628
Above 100 crore to 500 crore	952	200,399	1,157	252,825	2,109	453,224
Above 500 crore to 1000 crore	109	81,888	217	174,884	326	256,772
Above 1000 crore	104	397,841	417	1,854,661	521	2,252,501
Total	874,261	1,269,730	63,406	2,643,141	937,667	3,912,871

Table 1.5: Economic-activity wise active companies as on 31st January, 2014

(AUC is in Rs. Crore)

Sl.No		Pr	ivate	Р	ublic	Total	
	Economic Activity	Number	Authorised Capital	Number	Authorised Capital	Number	Authorised Capital
I	Agriculture & Allied Activities	20,769	14,037	2,828	32,397	23,597	46,434
П	Industry	300,716	632,737	25,639	1,558,527	326,355	2,191,264
1	Manufacturing	183,317	336,697	17,882	603,752	201,199	940,449
2	Construction	96,115	169,950	5,305	191,633	101,420	361,583
3	Electricity, Gas & Water	10,782	101,494	1,709	710,046	12,491	811,540
4	Mining & Quarrying	10,502	24,596	743	53,096	11,245	77,692
Ш	Services	514,111	538,997	30,038	802,401	544,149	1,341,397
1	Business Services	189,603	147,646	6,814	201,939	196,417	349,586
2	Real Estate and Renting	65,445	55,945	3,672	29,816	69,117	85,761
3	Trading	137,094	116,433	5,994	99,524	143,088	215,958
4	Community, personal & Social Services	55,388	49,637	3,803	108,701	59,191	158,338
5	Transport, storage & communications	28,651	39,046	1,442	124,349	30,093	163,395
6	Finance	37,312	129,373	8,182	199,775	45,494	329,148
7	Insurance	618	916	131	38,296	749	39,212
IV	Unclassified	38,665	83,959	4,901	249,816	43,566	333,775
	Total	874,261	1,269,730	63,406	2,643,141	937,667	3,912,871

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Unclassified

Table 2.1: Category-wise Registration of New Companies during January, 2014

Category	Number	Authorised Capital (Rs. Lakhs)
Company Limited by Shares	8,174	94,315
Company Limited by Guarantee	31	6
Unlimited Company	1	-
Total	8,206	94,321

Table 2.2: State/UT-wise Registration of New Companies during January 2014

(AUC is in Rs. Lakhs)

Sl.No		Pr	ivate	Р	ublic	Total	
	State	Number	Authorised	Number	Authorised	Number	Authorised
			Capital		Capital		Capital
1	AN Islands	-	-	-	-	-	-
2	Andhra Pradesh	596	8,350	4	715	600	9,065
3	Arunachal Pradesh	2	60	-	-	2	60
4	Assam	24	636	-	-	24	636
5	Bihar	212	2,049	6	50	218	2,099
6	Chandigarh	45	58	-	-	45	58
7	Chhattisgarh	32	810	4	230	36	1,040
8	DN Haveli	3	3	-	-	3	3
9	Daman & Diu	1	1	1	25	2	26
10	Delhi	1,328	7,978	31	1,020	1,359	8,998
11	Goa	24	36	-	-	24	36
12	Gujarat	458	2,266	13	125	471	2,391
13	Haryana	293	3,437	8	135	301	3,572
14	Himachal Pradesh	27	989	-	-	27	989
15	Jammu & Kashmir	30	54	2	10	32	64
16	Jharkhand	98	1,302	-	-	98	1,302
17	Karnataka	547	6,016	4	35	551	6,051
18	Kerala	253	9,561	6	815	259	10,376
19	Lakshadweep	-	-	-	-	-	-
20	Madhya Pradesh	246	1,464	6	55	252	1,519
21	Maharashtra	1,543	14,557	30	6,582	1,573	21,139
22	Manipur	5	63	-	-	5	63
23	Meghalaya	1	1	-	-	1	1
24	Mizoram	-	-	-	-	-	-
25	Nagaland	3	511	-	-	3	511
26	Orissa	97	1,246	-	-	97	1,246
27	Pondicherry	6	12	1	5	7	17
28	Punjab	89	1,183	3	20	92	1,203
29	Rajasthan	255	2,053	4	111	259	2,164
30	Sikkim	-	-	-	-	-	-
31	Tamil Nadu	460	8,121	16	830	476	8,951
32	Tripura	4	14	-	-	4	14
33	Uttar Pradesh	694	2,925	47	1,083	741	4,008
34	Uttarakhand	40	361	2	30	42	391
35	West Bengal	534	5,887	68	441	602	6,328
	Total	7,950	82,004	256	12,317	8,206	94,321

Table 2.3: Economic Activity-wise New Companies Registered during January, 2014

(AUC is in Rs. Lakhs)

	(AUC IS IN RS. LAKNS)							
SI		Pr	ivate	Publ	ic	1	otal	
No	Economic Activity	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
I	Agriculture and Allied Activities	244	3,816	12	1,310	256	5,126	
II	Industry	2,126	30,479	67	1,821	2,193	32,300	
1	Manufacturing	1,191	21,657	29	1,305	1,220	22,962	
2	Construction	750	5,876	29	356	779	6,232	
3	Electricity, Gas & Water companies	115	2,189	5	115	120	2,304	
4	Mining & Quarrying	70	757	4	45	74	802	
Ш	Services	5,580	47,710	177	9,186	5,757	56,896	
1	Business Services	2,782	17,435	27	841	2,809	18,276	
2	Real Estate and Renting	785	9,726	45	405	830	10,131	
3	Trading	881	7,673	50	5,271	931	12,944	
4	Community, personal & Social Services	740	7,825	23	669	763	8,494	
5	Transport, storage and Communications	240	1,579	3	35	243	1,614	
6	Finance	147	3,367	29	1,965	176	5,332	
7	Insurance	5	107	-	-	5	107	
	Total	7,950	82,004	256	12,317	8,206	94,321	

Table 2.4: Details of New Government Companies Incorporated during January, 2014

Company Name	State	Class	Authorised Capital (Rs. Lakhs)	Economic Activity
Bhavanam Foundation Kerala	Kerala	Private	3000	Community, personal & Social Services
Kerala State Coir Machinery Manufacturing Company Limited	Kerala	Private	2500	Manufacturing
Cheyyur Infra Limited	Delhi	Public	5	Community, personal & Social Services
Odisha Infra-Power Limited	Delhi	Public	5	Community, personal & Social Services

Table 2.5: 'Active' Companies changing to 'non-Active' status during January, 2014

Sl.No	State/UT	Closed	Dormant	Under	Under	AIPG
		G.000 W	2011114111	Liquidation	Struck-off	<i>7</i> C
1	AN Islands					
2	Andhra Pradesh	199	49		57	37
3	Arunachal Pradesh	10	2		7	2
4	Assam	161	1		112	1
5	Bihar	101	7		31	4
		- 0	-	1		
6 7	Chandigarh	8 15	3	-	14	1
	Chhattisgarh			-	-	_
8	DN Haveli	1	-	-	-	-
9	Daman & Diu	-	1		-	- 42
10	Delhi	60	70	5	85	43
11	Goa	10	4	-	2	4
12	Gujarat	66	24	1	41	12
13	Haryana	-	-	-	6	-
14	Himachal Pradesh	-	1	-	4	1
15	Jammu & Kashmir	3	-	-	2	-
16	Jharkhand	-	3	-	19	2
17	Karnataka	18	31	6	54	30
18	Kerala	32	16	-	47	11
19	Lakshadweep	-		-	-	-
20	Madhya Pradesh	8	7	-	22	5
21	Maharashtra	217	148	14	185	115
22	Manipur	3	-	-	6	-
23	Meghalaya	13	-	-	5	-
24	Mizoram	6	-	-	-	-
25	Nagaland	7	-	-	6	-
26	Orissa	24	3	-	29	3
27	Pondicherry	-	-	-	-	-
28	Punjab	9	4	-	12	2
	Rajasthan	57	7	-	31	5
30	Sikkim	-	-	-	-	-
31	Tamil Nadu	221	42	1	68	33
32	Tripura	8	-	-	7	-
33	Uttar Pradesh	50	14	1	120	7
34	Uttarakhand	-	1	-	22	1
35	West Bengal	208	9	3	168	6
	Total	1,414	447	31	1,162	325

#### Note:

- 1. Closed includes companies that have Liquidated/dissolved, Struck-off, Amalgamated/ merged, Converted to LLP.
- 2. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
- 3. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
- 4. Sikkimis not covered under the Companies Act, 1956.

Table 2.6: Activity-wise distribution of 'Active' Companies changing to 'non-Active' status during January, 2014

Sl.No	Economic Activity	Closed	Dormant	Under	Under	AIPG
				Liquidation	Struck-off	
ı	Agriculture and Allied Activities	54	19	1	35	14
II	Industry	447	182	9	368	140
1	Manufacturing	260	143	8	207	109
2	Construction	133	36	1	113	28
3	Electricity, Gas & Water companies	33	2	0	20	2
4	Mining & Quarrying	21	1	0	28	1
III	Services	866	200	17	719	143
1	Business Services	354	57	7	233	38
2	Community, personal & Social	71	30	0	65	24
	Services					
3	Finance	76	27	4	58	23
4	Insurance	4	0	0	3	0
5	Real Estate and Renting	108	18	1	68	14
6	Trading	205	48	3	243	31
7	Transport, storage and	48	20	2	49	13
	Communications					
IV	Unclassified	47	46	4	40	28
	Total	1,414	447	31	1,162	325

Table 2.7: Economic Activity-wise Distribution LLPs Registered During January, 2014

SI.No	Economic Activity	Number	Obligation of Contribution (in Rs. Lakhs)
1	Agriculture and Allied Activities	25	1,237
II	Industry	191	4,203
1	Manufacturing	87	3,758
2	Construction	96	438
3	Mining & Quarrying	3	3
4	Electricity, Gas & Water companies	5	4
III	Services	576	7,633
1	Business Services	287	991
2	Community, personal & Social Services	69	384
3	Real Estate and Renting	113	3,066
4	Trading	74	1,139
5	Finance	12	1,877
6	Transport, storage and Communications	21	176
	Total	792	13,073

**Note**: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

Table 2.8: State/UT-wise Registration of New LLPs during January, 2014

SI. No	State	Number	Obligation of Contribution (in Rs. Lakhs)
1	Andhra Pradesh	33	2,479
2	Assam	2	11
3	Bihar	5	5
4	Chandigarh	3	6
5	Chhattisgarh	2	21
6	Delhi	111	661
7	Goa	6	10
8	Gujarat	28	88
9	Haryana	16	30
10	Jammu and Kashmir	1	2
11	Jharkhand	1	1
12	Karnataka	80	2,395
13	Kerala	29	86
14	Madhya Pradesh	15	436
15	Maharashtra	332	3,704
16	Meghalaya	1	10
17	Orissa	5	9
18	Punjab	4	8
19	Rajasthan	26	654
20	Tamil Nadu	43	813
21	Uttar Pradesh	20	15
22	Uttarakhand	2	1,052
23	West Bengal	27	577
	Total	792	13,073

Table 2.9: State/UT-wise Registration of New Foreign Companies during January, 2014

State	Number of Foreign Companies Registered
Delhi	7
Andhra Pradesh	4
Haryana	2
Karnataka	2
Maharashtra	5
Tamil Nadu	1
Uttar Pradesh	1
Total	22

Table 2.10: Economic Activity-wise Foreign Companies Registered during January, 2014

Economic Activity	Number of Foreign Companies Registered
Business Services	14
Community, personal & Social	
Services	2
Electricity, Gas & Water	
companies	1
Manufacturing	2
Mining & Quarrying	1
Trading	1
Transport, storage and	
Communications	1
Total	22